

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWrit Petition(s)(Civil) No(s). 251/2016

ABHIMEET SINHA & ORS.

Petitioner(s)

VERSUS

HIGH COURT OF JUDICATURE AT PATNA & ORS.

Respondent(s)

(IA No. 53727/2017 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 53726/2017 - BRING SUBSEQUENT FACTS AND DOCUMENT ON RECORD

IA No. 4403/2022 - DISCHARGE OF ADVOCATE ON RECORD

IA No. 16/2017 - EARLY HEARING APPLICATION

IA No. 12/2016 - INTERVENTION APPLICATION

IA No. 132828/2021 - INTERVENTION APPLICATION

IA No. 7/2016 - INTERVENTION APPLICATION

IA No. 4/2016 - INTERVENTION APPLICATION

IA No. 14/2017 - INTERVENTION APPLICATION

IA No. 13/2016 - INTERVENTION APPLICATION

IA No. 101505/2021 - INTERVENTION/IMPLEADMENT

IA No. 8/2016 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No. 663/2021 (X)

(IA No. 20729/2022 - CLARIFICATION/DIRECTION)

W.P.(C) No. 735/2021 (X)

(IA No. 28154/2022 - APPLICATION FOR PERMISSION

IA No. 33539/2022 - CLARIFICATION/DIRECTION

IA No. 76629/2021 - STAY APPLICATION)

W.P.(C) No. 1073/2022 (X)

(IA No. 8802/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 185951/2022 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 1146/2022 (X)

(FOR ADMISSION and IA No.202533/2022-EX-PARTE AD-INTERIM RELIEF

IA No. 202533/2022 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 785/2023 (X)

(FOR ADMISSION and IA No.149522/2023-GRANT OF INTERIM RELIEF)

Date : 06-05-2024 These matters were called on for pronouncement of judgment today.

For Petitioner(s) Mr. Rishabh Sancheti, Adv.
Ms. Padma Priya, Adv.
Mr. K. Paari Vendhan, AOR

Ms. Shraddha Deshmukh, AOR
Mr. Nikhil Singhvi, Adv.
Mr. Utkarsh Kokcha, Adv.

Mr. Arjun Singh Bhati, AOR

Mr. Rameshwar Singh Malik, Sr. Adv.
Mr. Jitesh Malik, Adv.
Mrs. Leelawati Suman, Adv.
Mr. Abhaya Nath Das, Adv.
Mr. Gaurav Pratap Singh, Adv.
Mr. Arjun Singh, Adv.
Mr. Anurag Kumar Mittal, Adv.
Mr. Pravin Sharma, Adv.
Mr. Vimal Rathi, Adv.
Mr. Neeraj Sharma, Adv.
Mr. Rahul Kumar, Adv.
Mr. Kanishk Arora, Adv.
Mr. Ashish Aggarwal, Adv.
Mr. Satish Kumar, AOR

Mr. Ajit Kumar Sinha, Sr. Adv.
Mr. Deepak Goel, AOR
Mr. Mithilesh Kumar Jaiswal, Adv.
Ms. Alka Goyal, Adv.
Ms. Harshita Maheshwari, Adv.
Ms. Archana Preeti Gupta, Adv.
Ms. Urvashi Sharma, Adv.
Mr. Vipin Kumar Saxena, Adv.

Mr. Sunil Kumar Jain, AOR
Mr. Pawanshree Agrawal, Adv.
Ms. Rashika Swarup, Adv.

Mr. Yatindra Singh, Sr. Adv.
Mr. Prakash Gautam, Adv.
Mr. Arvind Gupta, AOR
Mr. Anil Kumar Sahu, Adv.
Mr. Sujeet Kumar, Adv.
Mr. Arunansh Bharti Goswami, Adv.
Mr. Brahma Prakash, Adv.

For Respondent(s) M/S. Parekh & Co., AOR

Mr. Purvish Jitendra Malkan, AOR
Ms. Dharita Purvish Malkan, Adv.
Mr. Alok Kumar, Adv.

Ms. Deepanwita Priyanka, AOR

Mr. Gautam Narayan, AOR

Ms. Asmita Singh, Adv.
Mr. Harshit Goel, Adv.
Mr. K.v. Vibu Prasad, Adv.

Mr. Guntur Prabhakar, AOR
Ms. Prerna Singh, Adv.
Mr. Guntur Pramod Kumar, Adv.

Mr. Vipin Kumar, Adv.
Mr. Akhileshwar Jha, Adv.
Ms. Manisha Chawla, Adv.
Mr. Virendra Mohan, Adv.
Ms. Yamini Sharma, Adv.
Mr. Saurabh Singh Solanki, Adv.
Mr. Lalit Kumar, AOR

Mr. Abhay Kumar, AOR
Mr. Shagun Ruhil, Adv.
Mr. Rajat Khattri, Adv.
Ms. Kusum Pandey, Adv.

Mr. Shyamal Kumar, AOR

Mr. Kirshna Vani Sharma, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Amit Kumar Chawla, Adv.
Mr. Sandeep Singh Dingra, Adv.
Ms. Niharika Dwivedi, Adv.
Mr. Mahipal Singh, Adv.
Mr. Ranjit Kumar Sharma, AOR

Mr. Amit Pawan, AOR
Mr. Ratnesh Kumar Shukla, AOR

Mr. Purushottam Sharma Tripathi, AOR
Mr. Abhishek Tripathi, Adv.
Mr. Amit, Adv.
Mr. Ravi Chandra Prakash, Adv.
Mr. Prakhar Singh, Adv.
Mrs. Vani Vyas, Adv.

Mr. Deepak Goel, AOR

Mr. Anup Kumar, AOR
Mrs. Neha Jaiswal, Adv.
Mr. Shivam Kumar, Adv.
Ms. Shruti Singh, Adv.
Ms. Pragya Choudhary, Adv.
Mr. Vaibhav Prasad Deo, Adv.

Mr. Manish Kumar, AOR
Mr. Shivam Singh, Adv.

Ms. Bahuli Sharma, Adv.
Ms. Shaswati Parhi, Adv.
Mr. Ishwar Singh, Adv.
Mr. Suyash Vyas, Adv.
Mr. Sahil Bhatia, Adv.
Mr. Divyansh Mishra, Adv.

Mr. Vivek Narayan Sharma, Adv.
Mrs. Mahima Bhardwaj Kalucha, Adv.
Mr. Dinesh Sharma, Adv.
Mr. Devendra Singh, AOR
Mrs. Niharika Dwivedi, Adv.
Ms. Anita Chahar, Adv.
Mr. Ram Kumar, Adv.

Mr. Mritunjay Kumar Sinha, AOR
Mr. Binisa Mohanty, Adv.
Mrs. Vimal Sinha, Adv.
Mr. Jawahar, Adv.

Hon'ble Mr. Justice Hrishikesh Roy pronounced the Reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Prashant Kumar Mishra.

The Writ Petitions are dismissed in terms of the signed Reportable judgment.

Pending application(s), if any, including application(s) for impleadment/intervention, stand closed.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR

(Signed Reportable judgment is placed on the file)